

DIVISION BENCH  
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/413(KB)2017  
COMP.APPL/939(KB)2018, IA(COMPANIES.ACT)/27(KB)2023  
IA(COMPANIES.ACT)/47(KB)2022, IA(COMPANIES.ACT)/126(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	SAJAN KR. BHAGAT & ANR VS KAMINI STEEL LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conference/physically)**

Mr. Shaunak Mitra, Adv. ] For Petitioner  
Ms. Joveria Sabba, Adv.  
Mr. K. Saraf, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Prayer for interim order will considered on the next date of hearing. In the meantime pleadings be completed in this IAs.
3. List this matter on **30.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**